

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

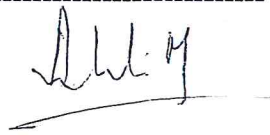
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/50/IB/2018  
NAME OF THE PETITIONER(S) : ZYNC GLOBAL PVT LTD  
NAME OF THE RESPONDENT(S) : INDUS MOBILE DISTRIBUTION PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Ambili Menon

counsel for Applicant



**ORDER**

Counsel for petitioner/operational creditor present. She is directed to send private notice to the respondent for appearance and for making submissions, alongwith copy of the petition and other documents relied upon and file an affidavit in proof of delivery by the next date of hearing. Put up on 26.02.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc